Written Answers to

[24 July, 2019] U

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI) : (a) and (b) As per Smart Cities Mission (SCM) Guidelines, Central Government has allocated ₹ 48,000 crores over 5 years for 100 Smart Cities *i.e.* an average of ₹ 500 crore per city over the Mission period. An equal amount, on a matching basis has to he provided by the State Government/Urban Local Body (ULB). Balance funds required for the implemen; ation of their Smart City Proposals (SCPs) are funded by respective SPVs through convergence from different Schemes/ Missions of the Central/State Governments, loans, land value capture. Public-Private Partnerships (PPPs) and local bodies' own resources. So far, the Ranchi Smart City has been released ₹ 294 crore by the Centra! Government out of which the Ranchi Smart City has reported utilization of ₹ 196 crore.

(c) Ranchi is one of the Mission Cities of Jharkhand under Atal Mission for Rejuvenation and Urban Transformation (AMRUT). In Ranchi, State of Jharkhand has taken up 3 projects of water supply worth ₹ 266.15 crore for which contracts have been awarded.

In addition, 5 projects for development of Parks worth ₹ 5.36 crore have already been completed in Ranchi under AMRUT.

Government of India have also launched Swachh Bharat Mission-Urban (SBM-U) in all the urban areas of States/UT's including Ranchi with an objective to make country Open Defecation Free (ODF) and 100% scientific disposal of Municipal Solid Waste (MSW). So far, ₹ 209.44 crores have been released to the State of Jharkhand out of its Mission Allocation of ₹ 258.71 crores.

Under Pradhan Mantri Awas Yojana-Urban (PMAY-U), 23 projects of ₹ 3897 crore have been approved. Out of Central Assistance of ₹ 583 crore sanctioned for Ranchi, an amount of ₹ 275 crore have been released. Out of 41,107 houses sanctioned under the Scheme, 19,313 houses have been grounded for construction and the construction of 10,808 houses have been completed.

Houses built and handed over under PMAY (U)

3577. SHRI GV.L. NARASIMHARAO : Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the number of houses built so far under Pradhan Mantri Awas Yojana (Urban) [PMAY (U)] so far, State-wise;

[RAJYA SABHA]

- (b) how many of these houses have so far been handed over to the beneficiaries;
- (c) how many of the above houses have been given completely free of cost;
- (d) the number of households without a house, State-wise; and
- (e) how many new houses are proposed to be constructed by the year 2022?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI) : (a) and (b) In pursuance of the Government's vision of "Housing for All" by 2022, the Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for providing assistance to States/Union Territories (UTs) in addressing the housing requirement in urban areas.Totai 83,68,861 houses have been sanctioned so far under the scheme,out of this 49,54,357 are at various stages of construction, 26,13,799 are completed and 23,96.783 have been occupied/handed over to beneficiaries.Statewise details of number of houses completed so far under the PMAY(U) given in Statement-II (*See* below).

(c) Cost of construction of houses in urban areas under the PMAY(U) depends on various factors like location, material cost, labour cost, technology used, etc.

Central Government provides different levels of financial assistance through following four verticals of the scheme

S1. N	o. Vertical	Central Assistance per house
1.	In-situ Slum Redevelopment (ISSR)	₹ 1.00 lakh
2.	Credit Linked Subsidy Scheme (CLSS)	Interest subsidy of 6.5 %, 4% and 3% on loan amounts upto ₹ 6 lakh, ₹ 9 lakh and ₹ 12 lakh for beneficiaries belonging to EWS/L1G, MIG-I and MIG-I1 categories respectively
3.	Affordable Housing in Partnership (AHP)	₹ 1.50 lakh
4.	Beneficiary-led individual house construction/enhancements (BLC)	₹ 1.50 lakh

Further, States/UTs/Urban Local Bodies also provide different levels of financial

assistance to the beneficiaries under ISSR, AHP and BLC verticals of the PMAY(U). Remaining cost of construction is borne by the beneficiaries.

(d) and (e) As per census-2011, number of houseless households in the urban areas is 2,56,896. State-wise details are given in Statement-II (*See* below).

Further, States/UTs have undertaken demand survey for assessing actual demand for housing under the PMAY(U). The validated demand reported by States/UTs so far is around 112 lakhs. Based on the project proposals received from States/UTs, a total of 83,68,861 houses have so far been sanctioned under the scheme. For the remaining demand, States/UTs have been requested to get the project proposals sanctioned by December, 2019 so that construction of all houses may progressively be completed by 2022.

Statement-I

SI. No.	Name of the State/UT	Houses Constructed (Nos)	
1	2	4	
1.	Andaman and Nicobar Islands (UT)	20	
2.	Andhra Pradesh	3,10,361	
3.	Arunachal Pradesh	1,644	
4.	Assam	15,295	
5.	Bihar	57,602	
6.	Chandigarh (UT)	5,209	
7.	Chhattisgarh	57,482	
8.	Dadra and Nagar Haveli	1,880	
9.	Daman and Diu	401	
10.	Delhi (UT)	38,091	
11.	Goa	598	
12.	Gujarat	3,16,220	

State/UT-wise delate of houses constructed/completed so far under PMAY(U)

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1	2		4
13.	Haryana		16,290
14.	Himachal Pradesh		2,598
15.	Jammu and Kashmir		5,218
16.	Jharkhand		66,548
17.	Karnataka		1,50,726
18.	Kerala		52,315
19.	Lakshadweep (UT)		-
20.	Madhya Pradesh		2,84,227
21.	Maharashtra		2,23,164
22.	Manipur		3,204
23.	Meghalaya		1,038
24.	Mizoram		1,436
25.	Nagaland		3,846
26.	Odisha		54,124
27.	Puducherry (UT)		2,524
28.	Punjab		15,886
29.	Rajasthan		64,931
30.	Sikkim		236
31.	Tamil Nadu		2,49,093
32.	Telangana		71,922
33.	Tripura		36.342
34.	Uttar Pradesh		3,39,109
35.	Uttarakhand		10,654
36.	West Bengal		1,53,565
	Grand Total		26,13,799

Written Answers to

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Statement-II

State-wise Houseless Households as per Census-2011

Sl. No.	State/Union Territory	Houseless Urban households (in Numbers)
1	2	3
1.	Andhra Pradesh	23376
2.	Arunachal Pradesh	68
3.	Assam	915
4.	Bihar	3043
5.	Chhattisgarh	2531
6.	Goa	498
7.	Gujarat	23987
8.	Haryana	5864
9.	Himachal Pradesh	227
10.	Jammu and Kashmir	1623
11.	Jharkhand	2235
12.	Karnataka	10922
13.	Kerala	3992
14.	Madhya Pradesh	18508
15.	Maharashtra	32664
16.	Manipur	326
17.	Meghalaya	62
18.	Mizoram	24
19.	Nagaland	125
20.	NCT of Delhi	23078
21.	Odisha	4763

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1	2		4	
22.	Punjab		4422	
23.	Rajasthan		16385	
24.	Sikkim		13	
25.	Tamil Nadu		11035	
26.	Tripura		385	
27.	Uttar Pradesh		41227	
28.	Uttarakhand		1947	
29.	West Bengal		21087	
30.	Andaman and Nicobar Islands		42	
31.	Chandigarh		867	
32.	Dadra and Nagar Haveli		65	
33.	Daman and Diu		131	
34.	Puducherry		459	
	Total		256896	

Source: HH -2 Houseless Households, Census-2011, Office of the Registrar General & Census Commissioner, India.

Targets of PMAY(U) under 2019-20 budgets

†3578. MS. SAROJ PANDEY : Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether a target to provide 1.95 crore houses till financial year 2020-22 has been fixed under Pradhan Mantri Awas Yojana (Urban) [PMAY(U] in the 2019-20 budget, details of action plan prepared by Ministry, in this regard;

(b) whether it has also been planned to use new techniques io construct houses which would be helpful to save the environment, the details thereof; and

(c) the number of houses constructed through the use of 'Green-Technology' under PMAY(U) and the number of houses planned to be constructed in the coming years under it, the State-wise and year-wise details thereof?

†Original notice of the question was received in Hindi.